

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No.154 of 2016 (SZ)

Applicant(s)	Respondent(s)
1.Human Rights & Consumer Protection Cell Trust rep. by its Chairman Thakur Rajkumar Singh, Hyderabad	1. The State of Telangana rep. by Chief Secretary, Hyderabad
2.M. Sunitha 3. P. Suresh	2. The Special Secretary, Govt. Of Telangana, Municipal Admn., & Urban Devp. Dept, Hyderabad
4. G. Kavitha Bai	3. The Special Chief Secretary Govt. Of ITelangana, Panchayat Raj & Rural IDevp. Hyderabad
	4. The Metropolitan Commissioner Hyderabad Metropolitan Devp. Authority Hyderabad
	5. The District Collector, Ranga Reddy District
	6. The District Panchayat Officer Ranga Reddy District
	7. The Executive Officer/Village Secretary Puppalanguda Gram kPanchayat
	8. Dhanunjaya Rao
	9. Ramesh Gambheer
Counsel appearing for applicant	Counsel appearing for respondents
Mr.Thakur Rajkumar Singh Party – in – person	Mrs.Yasmeen Ali for R1 to R3, & R5 to R7 Mr. T.Sai Krishnan for R4 M/s.K.Sai Rama Murthy, K.Shankar & Jayanthi for R8 & R9

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1.Human Rights & Consumer Protection Cell Trust rep. by its Chairman Thakur Rajkumar Singh, Hyderabad	1. The State of Telangana rep. by Chief Secretary, Hyderabad
2. Mardi Rajitha	2. The Metropolitan Commissioner, Hyderabad Metropolitan Authority

3. Surla Rajeshwari
4. Madireddi Saroja

3. Lake Protection Committee
4. The Member Secretary
Telangana Pollution Control Board
Hyderabad
5. The District Collector, Medak Dist
6. The Tahsildar, Patancheru Mandal
7. The Executive Engineer,
Irrigation & CAD Dept,
Sangareddy , Medak Dt
8. The Executive Engineer
Irrigation & AD Dept, Ranigunj
9. The Director General, Telangana
Special Protection Force, Hyderabad
10. The Member Secretary, Telangana
Bio Diversity Board, Hyderabad
11. The Commissioner, Greater
Hyderabad Municipal Corpn
12. The Executive Officer,
Ameenpur Gram Panchayat
13. Kolluri Mallesh
14. Boini Balaraj
15. A. Kavitha
16. Md. Asif
17. Anwarunisa
18. T. Pandu Rajga Reddy
19. Edla Ramesh
20. Nandaram Lalitha
21. K. Sridhar
22. H.K. Purna Chandar Rao
23. P. Anjaneyulu

Counsel appearing for applicant

Mr.Thakur Rajkumar Singh
Party – in – person

Counsel appearing for respondents

Mrs.Yasmeen Ali for R1, R5 to R10
Mr.Stanley Hebzon Singh for R15
Mr. T.Sai Krishnan for R2, to R4
D.Sreenivasan for R11
M/s.N.Purushothaman for R12
M/s.Boini Balaji for R14
Party in Person
M/s.Anwarunissa for R17
Party in person
Mr.T.Pandu Ranga Reddy for R18
Party in person
Mrs.Edla Ramesh for R19
Party in person
M/s.Nandaram Lalitha for R20
Party in person
M/s.Kolluri Mahesh for R13
Party in person

Mr.Md.Asif for R16,

Note of the Registry	Orders of the Tribunal
Item No.8 & 9	<p>Date: 11th October, 2017</p> <p>Applicant is not present. Pleadings are completed. Post these applications for further hearing on 17.11.2017.</p> <p>....., JM (Justice Dr.P.Jyothimani)</p> <p>.....,EM (Shri P.S. Rao)</p>

